

**GOVERNMENT OF INDIA
PANCHAYATI RAJ
LOK SABHA**

UNSTARRED QUESTION NO:1919
ANSWERED ON:04.12.2014
BACKWARD REGIONS GRANT FUND SCHEME
Misra Shri Ajay (Teni)

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Backward Regions Grant Fund (BRGF) Scheme is 100% Centrally Sponsored Scheme and if so, the details thereof;
- (b) the procedure being followed for submission of proposals, approval and execution of works under the scheme;
- (c) whether local Members of Parliament can submit proposals directly under the BRGF scheme;
- (d) if so, the details thereof;
- (e) if not, whether the Government is likely to take action to provide this facility to the Members of Parliament; and
- (f) if so, the details thereof ?

Answer

MINISTER OF STATE FOR PANCHAYTI RAJ (SHRI NIHAL CHAND)

(a) & (b): The District component of the Backward Regions Grant Fund (BRGF) Programme is a 100% Centrally Sponsored Scheme which is being implemented in 272 identified backward districts of all the States (except Goa). The Annual Action Plans proposing the works/ projects to be taken up under the Programme are prepared at the grass roots level by the Elected Representatives of Gram Panchayats and Urban Local Bodies in consultation with the Gram Sabha. The Annual Action Plans prepared by the Panchayati Raj Institutions in a District are consolidated and approved by the District Planning Committee (DPC) which are then forwarded to the Ministry of Panchayati Raj through the respective State Governments. The DPC is constituted in accordance with Article 243 ZD of the Constitution. As per the said Article, the Legislature of a State may, by law, make provision with respect to the composition of the DPC and the manner in which the seats in such Committees shall be filled.

(c): No, Madam.

(d) : Does not arise, in view of reply to (c) above.

(e) : No, Madam.

(f) : Does not arise, in view of reply to (e) above.